NATIONAL COMPANYLAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.109/ BB/2017	-	For objections	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Housing Developers Pvt. Ltd

SL.

NAME (IN CAPITAL)

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER

Uday Shankar Assts Corporate Debtor
9482848179

Industay
9482848179

Operational Creditar
94894543845

ORDER

Counsel for Petitioner is present. Counsel for Respondent again requested time for filing objections. List it on 02.02.2018 finally.

Member (T)

Member (J)